

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(31)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/532/ (IB)/2017
NAME OF THE PETITIONER(S) : SIMPLEX INFRASTRUCTURE LTD
NAME OF THE RESPONDENT(S) : BARATH BUILDERS CONSTRUCTIONS (I) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

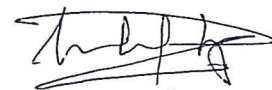
1. C. MOHAN
for
M/s. King & Partridge

Counsel for
Corporate Debtor.

C. Mohan

2. Archana Iyer

Petitioner



ORDER

Counsels for both the parties present. Counsel for Respondent submitted that matter has been settled between the parties. It is agreed to pay the claim amount in instalments by giving post-dated cheques. In this regard, a memo is filed which is signed by the other side. The memo is taken on record. In view of the settlement, the matter is **closed**.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)